

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 11-06-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BAIL APPLN NDPS 100639/2020	Frank John Vs The State of Maharashtra	Hearing	
2	REMAND APPLN NDPS 100176/2019	The State of Powai Police Station Vs Ajgari Begam Saiyyad Ali	Appearance	
3	REMAND APPLN NDPS 100881/2019	The State- Bandra Police Station Vs Kais Firoz Khan	Appearance	
4	REMAND APPLN NDPS 100411/2019	The State- Dongri Police Station Vs Dipak Rajaram Dhangar	Appearance	
5	BAIL APPLN NDPS 100679/2020	Badshah Pallikal Abdul Abdus Samad Vs Anti Narcotic Cell	Say and hearing on Exh.	
6	NDPS 67/17	State Kurla Police Station Vs Namrata Dilip Kadam @ Asha	Say on BA	

S. J. S.
S. J. S.
Jy. Jy. & Jy. Jy. Jy.
Jy. Jy. Jy.